

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

No. : 574

Dated: 27.07.2017

Sanction is hereby accorded to the retirement on Superannuation of below mentioned officials of Subordinate Courts of Jammu Province (**Divisional Cadre**) with effect from the dates shown against their respective names:

S. No.	Name of the Official	Present Posting	D.O.B.	Retirement
1	Mohan Lal Sharma	SO/Reader, Addl. D&S Court, Jammu	01.02.1958	31.01.2018
2	Kanwal Jeet Jalotra	SO, PDJ Court, Jammu (Reader)	06.04.1958	30.04.2018
3	Firdous Ahamd Ganai	SO, PDJ Court, Ramban	16.09.1958	30.09.2018
4	Lal Din	SO (Tameelat), PDJ Court, Jammu	30.10.1958	31.10.2018
5	Amar Jeet Singh	SO, PDJ Court, Samba	01.09.1958	31.08.2018
6	Som Raj Sharma	SO (Reader), 3 rd Addl. D&S Court, Jammu	26.03.1958	31.03.2018
7	Raj Dev Singh	Nazir/HA, Munsiff Court, Bishnah	03.07.1958	31.07.2018
8	Kewal Krishan Padha	Nazir/HA Munsiff Court, Sunderbani	28.05.1958	31.5.2018
9	Makhan Lal	Acctt./HA, PDJ Court, Udampur	17.07.1958	31.07.2018
10	Tara Chand	HA/Nazir, Munsiff Court, Hiranagar	14.09.1958	30.09.2018
11	Bhagwant Singh	Accountant/HA, PDJ Court, Bhaderwah	17.02.1958	28.02.2018
12	Ashok Kumar -IV	Reader/SA, Addl. Distt. Court (BC), Jammu	23.02.1958	28.02.2018
13	Mohd. Amin Malik	Reader/SA, Munsiff Court, Gool	15.09.1958	30.09.2018

By order.

(G. M. Parray)

Joint Registrar

Dated:

27-07-2017

No. 1695-1704/PSY-06

Copy to:-

- 1) Registrar General, High Court of J&K for information.
- 2) Registrar Vigilance, High Court of J&K for information.
- 3-9) Pr. District & Sessions Judge, Jammu/Bhaderwah/Rajouri/Udhampur/Kathua/Ramban/Samba.
- 10) 3rd Addl. District & Sessions Judge, Jammu